

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,  
MUMBAI

C.P. 424/241,242,244(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **07.05.2018**

NAME OF THE PARTIES: Anil M. Ahuja

**v/s.**

Marvel Fragrances Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241, 242,244 OF COMPANIES ACT,  
2013

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**Order**

2. C.P. 424/241,242,244(MB/2018)

At request of both the counsels, list this matter on 11.06.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)